Name of the Corporate Debtor: DIVYA INFRA PROPERTIES PRIVATE LIMITED; Date of Commencement of CIRP: 31-10-2023; List of Creditors as on: 21-03-2024; Name of IP: Prakul Thadi; Process Number: 1; Last 5 digitof registration number: 13806

(Please click here for previous Lists of Creditors)

(Filing under clause (ca) of sub-regulation (2) of regulation 13 the IBBI (Insolvency Resolution Process for Corporate Persons) Regulations, 2016

SI. No.	Category of Creditor	Summary of Claims Received		Summary of Claims Admitted			Amount of	Amount of Claim	Amount of Claims	Details in Annexure
		No. of Claims	Amount	No. of Claims	Amount	% Share in Total Amount of Claims Admitted	Contingent Claims	Not Admitted	under Verification	(Only PDF)
1	Secured financial creditors belonging to any class of creditors	0	0	0	0	0.00	0	0	0	NA
2	Unsecured financial creditors belonging to any class of creditors	41	376230989	38	157798183	18.04	0	195234219	23198587	Annexure 2
3	Secured financial creditors (other than financial creditors belonging to any class of creditors)	1	576074679	1	576074679	65.84	0	0	0	Annexure 3
4	Unsecured financial creditors (other than financial creditors belonging to any class of creditors)	0	0	0	0	0.00	0	0	0	NA
5	Operational creditors (Workmen)	0	0	0	0	0.00	0	0	0	NA
6	Operational creditors (Employees)	0	0	0	0	0.00	0	0	0	NA
7	Operational creditors (Government Dues)	3	6107346	3	4936642	0.56	0	0	1170704	Annexure 7
8	Operational creditors (other than Workmen and Employees and Government Dues)	2	2708892	1	500850	0.06	0	0	2208042	Annexure 8
9	Other creditors, if any, (other than financial creditors and operational creditors)	73	320834690	2	135595327	15.50	0	8880000	176359363	Annexure 9
Total		120	1281956596	45	874905681	100.00	0	204114219	202936696	